

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/132(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	RAJAT HOLDINGS PVT.LTD.
UNDER SECTION	IBC SECTION 59

Appearance (via video conferencing/physically)

O R D E R

1. Ld. Counsel for the Petitioner submits that RoC report is awaited.
2. In view of this submission, list this matter **on 21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**